

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S.VIJAYARAGHAVAN, MEMBER – TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/135/CAA/2017
NAME OF THE TRANSFEROR : SUNDARAM INFOTECH SOLUTIONS LTD
NAME OF THE TRANSFERRE : SUNDARAM FINANCE LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A.C. SATHYANARAYANA
A.L. MYLSAMY

For Petitioner

A. S. M.

ORDER

Counsel for Petitioner present. The report of the OL is awaited, the representative prayed for time for submission of report. At request, time is enlarged. Put up on 12.09.2017 at 10.30 A.M.

-Sd-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-Sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)